

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 192/2015
RT NO. 04/2017**

HDFC Bank Ltd.

...Petitioner

Versus.

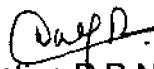
M/s Punia Alloys Pvt. Ltd.

...Respondents

Present: Mr. Amit Rishi, Advocate for petitioner.
None for respondents.

As per the orders passed by the Hon'ble Punjab and Haryana High Court on 30.08.2016, respondent was not served and the petitioner had prayed to file alternate address of the respondent. Learned counsel for the petitioner seeks time to have instructions.

List the matter for hearing on 01.03.2017.


(Justice R.P. Nagrah)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

February 17, 2017
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